some of the people to employ more, would be considered. As a matter of fact, the Central Pay Commission has made certain recommendations. On those recommendations, Government has taken certain actions in regard to the fixation of pay scales. With regard to new posts to be created, we always follow the recommendations of the Central Pay Commission.

SHRI MAHAVIR TYAGI: Sir, on a point of order. There is a division bell going in the other House. Some of us are Members of the other House; what should we do?

MR. CHAIRMAN: If you have to answer questions, you will have to be here.

SHRI C. G. K. REDDY: What is the ;point of order there?

PROGRESS REPORTS ON EDUCATION IN STATES

- *455. SHRI P. C. BHANJ DEO: Will the Minister for EDUCATION be pleased to refer to the reply given to my Unstarred Question No. 92 on the 28th April 1953 and state:
- (a) the reasons for not issuing the Progress Reports on Education in the various States after the year 1948-49; and
- (b) the year in which the report for the year 1948-49 was published?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. Shrimali): (a) Some States have not supplied in time the data required for the preparation of these reports.

(b) 1953.

SHRI P. C BHANJ DEO: May I know the reason for not issuing the Progress Reports on Education?

MR. CHAIRMAN: The reason is that the States have not supplied the data called for.

- SHRI P. C. BHANJ DEO: May I know if it is a fact that these reports are not prepared due to lack of trained staff in the Ministry of Education?
- DR. K. L. SHRIMALI: The Ministry of Education is making every possible effort to bring out the reports in time; but the difficulty is that they do not get the data in time.
- PRGF. G. RANGA: Is it a fact that each State Government publishes an annual report, an annual progress report of its own educational administration: and is it not possible for the Central Government to get these reports and incorporate that information in their summary?
- Mr. CHAIRMAN: Don't say 'each State Government publishes', say 'is expected to publish'.
- DR. K. L. SHRIMALI: There are certain definite forms in which the State Governments have to supply the information. These are not available in spite of several reminders. Moreover, sometimes, the information supplied happens to be incorrect and we have to send it back to the State Governments for correction. All this takes a good deal of time.
- PROF. G. RANGA: Sir, this is such a laboured answer all within the imagination of the Central Ministry of Education! The point, however, is the issue of certain prescribed forms. The State Governments issue their annual reports. Why is it that the Government of India make no use of the information that is available here in their own reports?

MR. CHAIRMAN: Even If the reports are not complete!

(No reply.)

KHWAJA INAIT ULLAH: May I know, if the Central Government does not receive the reports from the State Governments, what action it has taken against them?

DR. K. L. SHRIMALI: The Central Government cannot take any action; unless we get the required information we are unable to publish the report.

Oral Answers

KHWAJA INAIT ULLAH: Sir. after asking again and again, if the State Governments do not send it?

- Dr. K. L. SHRIMALI: We can only send repeated reminders.
- SHRI P. C. BHANJ DEO: May I know whether any of the States which have not yet furnished the figures for the years after 1948-49 have been denied the benefit of grants from the Central Ministry of Education?
- DR. K. L. SHRIMALI: I want notice for that.
- SHRI P. C. BHANJ DEO: May I know the number of statisticians employed for preparing the next annual report for 1949-50?
- DR. K. L. SHRIMALI: I require notice for that information. But I may inform the hon. Member that the report for 1949-50 is under preparation and every effort is being made to publish it as quickly as possible.
- SHRI T. R. DEOGIRIKAR: What are the States that have not supplied the information so far?
- DR. K. L. SHRIMALI: The up-to-date position with regard to the receipt of the required statistics for the years from 1949-50 to 1951-52 is as follows: -
 - 1949-50.—Statistics pertaining to Uttar Pradesh, Hyderabad and Jammu and Kashmir for the year still remain uncorrected.
 - 1950-51.—Statistics only from the States of West Bengal, Bombay, Punjab, Bilaspur, Delhi, Tripura and Vindhya Pradesh have been finally corrected.

1951-52.—Statistics from Madhva Pradesh, Hyderabad, Jammu and Saurashtra Kashmir and Travancore-Cochin are still awaited.

to Questions

- PANDIT S. S. N. TANKHA: Does the-hon. Minister know that the annual report of the State of Uttar Pradesh for the year 1949-50 has been published and has been circulated?
- PROF. G. RANG A: That is exactly the point. These people are sleeping.

(No reply.)

LITERARY PERCENTAGE AMONG SCHEDULED TRIBES

•456. KUMARI SHOILA BALA DAS r Will the Minister for EDUCATION be pleased to state what percentage of persons belonging to the Scheduled Tribes especially women is literate?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): Caste or tribe-wise figures for literacy were not extracted at the Census. Hence the information is not available.

KUMARI SHOILA BALA DAS: What is the total Scheduled Tribes population of India?

DR. K. L. SHRIMALI: It is given in the Census Report.

SHRI B. N. DATAR: About two-crores.

PURCHASE OF AN OIL TANKER FOR THE INDIAN NAVY

- *457. SHRI B. RATH: WiU the Minister for DEFENCE be pleased to state whether it is a fact that Government have purchased an oil tanker for service in the Indian Navy; if so,-
 - (i) from which country this tanker was purchased;
 - (ii) what is the cost of the vessel; and
 - (iii) what were the terms of thepurchase?